

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

In partial modification of this office order No. Committee/Gaz./RACC/2026/4434-4534/C dated 06.02.2026, the following Committees are hereby re-constituted at Rouse Avenue District Court Complex, New Delhi, consisting of the following Judicial Officers/Members, with immediate effect:-

S.No	Name of Committee	Name of the Judicial Officer/Member	Designated As
1	Building Maintenance & Space Allocation Committee	Sh. Dig Vinay Singh, Spl. Judge (PC Act) (CBI) Sh. Sanjeev Kumar Malhotra, Spl. Judge (PC Act)(CBI) Sh. Neeraj Gaur, Presiding Officer, Labour Court Sh. Gaurav Rao, Spl. Judge (PC Act)(CBI) Sh. Arun Sukhija, Spl. Judge (PC Act)(CBI) ACJM-02-cum-ACJ	Chairperson Member Member Member Member Member
2	Witness Protection Committee	Principal District & Sessions Judge-cum-Special Judge (PC Act)(CBI) Sh. Sanjeev Kumar Malhotra, Spl. Judge (PC Act) (CBI) DLA (CBI) SP (CBI) DCP (Area Concerned) Chief Prosecutor (Delhi Administration) (Area Concerned)	Chairperson Member Member Member Member Member
3	Security, Fire Safety and Disaster Management Committee	Sh. Sanjeev Kumar Malhotra, Spl. Judge(PC Act) (CBI) Sh. Arun Sukhija, Spl. Judge (PC Act) (CBI) Sh. Jitendra Singh, Spl. Judge (PC Act, (CBI) Chief Judicial Magistrate ACJM-02-cum-ACJ ACP (Court security), Rouse Avenue District Court Complex. District Project Officer (DPO). Delhi District Disaster Management Authority (Central District)	Chairperson Member Member Member Member Ex-officio Member Ex-officio Member
4	Condemnation Board and Committee	Sh. Munish Markan, Spl. Judge (PC Act), (CBI) Sh. Devender Nain, Presiding Officer, Labour Court Sh. Rakesh Malik, Spl. Judge (PC Act)(CBI) ACJM-02-cum-ACJ	Chairperson Member Member Member

5 Committee to Supervise weeding out of record in Rouse Avenue District Court, New Delhi.

Sh. Sushant Changotra, Spl. Judge (PC Act), (CBI)	Chairperson
Sh. Dheeraj Mor, Spl. Judge (PC Act)(CBI)	Member
Ms. Neha Paliwal Sharma, Spl. Judge (PC Act)(CBI)	Member
ACJM-04	Member
Branch In-charge, Record Rooms	Member

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.

No.Committe/Gaz./RACC/2026/ 5388/c - 5478/c

11 FEB

C
(Dinesh Bhatt)

Principal District & Sessions Judge
-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.

Dated : 10/2/2023
at 4-45 pm

Copy forwarded digitally for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. The Secretary-II, Central DLSA, RACC, New Delhi.
5. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
7. The DCP, Central, Darya Ganj, New Delhi.
8. The ACP (Court Security), Rouse Avenue District Court Complex, New Delhi.
9. The District Project Officer(DPO), Delhi District Disaster Management Authority O/o District Magistrate, Central District, Darya Ganj, New Delhi-110002.
10. The Website Committee, Tis Hazari Court, Delhi
11. The P.S. to the undersigned.
12. All the Branch In-charges, RACC, New Delhi.
13. The Executive Engineer(Civil) & (Electrical), PWD, RACC, New Delhi.
14. The Lockup In-charge, RACC, New Delhi.
15. The In-charge, Court Security, RACC, New Delhi.
16. The Police Chowki In-charge, RACC, New Delhi.

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Principal District & Sessions Judge
-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.